

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.158/BB/20 17	-	Await report from ROC	252(3)	R.N. Bagwan Sugars Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SUDHEENDRA
P. GHALI**

9448190920

**R.N. BAGWAN
SUGARS Pvt LTD**

[Signature]
[Signature]

ORDER

PCS for Petitioner Company is present. PCS reported that, he would file Affidavit in the Registry within a week as directed by this Tribunal. Heard him. List it for orders on 30/01/2018.

[Signature]
Member (T)

[Signature]
Member (J)